

DIVISION BENCH  
COURT - I

O-206

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

APPEAL/39(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> JULY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF SILVERLINE IRON & STEEL TRADERS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearances (via video conferencing/physically)**

Mr.S.K.Tiwari, Adv. ] For the Appellant

Mr.Jayesh Choradia,Adv. ]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing,
2. List the matter on **19/08/2024**.

Satyajit Roy  
(Court Officer)